

ITEM NO.20

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CRIMINAL) Diary No.17297/2024

THE STATE OF NAGALAND

Petitioner(s)

VERSUS

MINISTRY OF DEFENCE & ANR.

Respondent(s)

(With IA No.143893/2024-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 15-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. K N Balgopal Adv.Gen., Nagaland
Mr. S. Mahendran, AOR
Ms. Nithya Nambiar, Adv.
Mr. Vitso Reo, Adv.
Ms. Priyawa Hans, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Delay condoned.
- 2 Issue notice, returnable in six weeks.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar